सत्यमेव जयते

ON MONDAY, THE 16th DAY OF NOVEMBER, 2026 – AT 03:00 PM

THE HON'BLE THE ACTING CHIEF JUSTICE

THE HON'BLE JUSTICE MOUSHUMI BHATTACHARYA

THE HON'BLE SRI JUSTICE K.LAKSHMAN

THE HON'BLE SRI JUSTICE B.VIJAYSEN REDDY

THE HON'BLE SRI JUSTICE N.TUKARAMJI

THE HON'BLE SMT. JUSTICE TANGIRALA MADHAVI DEVI

THE HON'BLE MRS. JUSTICE SUREPALLI NANDA

THE HON'BLE SMT. JUSTICE JUVVADI SRIDEVI

THE HON'BLE SRI JUSTICE N.V.SHRAVAN KUMAR

THE HON'BLE SRI JUSTICE E.V.VENUGOPAL

THE HON'BLE SRI JUSTICE NAGESH BHEEMAPAKA

THE HON'BLE SRI JUSTICE PULLA KARTHIK

THE HON'BLE SRI JUSTICE K.SARATH

THE HON'BLE SRI JUSTICE J.SREENIVAS RAO

THE HON'BLE SRI JUSTICE NAMAVARAPU RAJESHWAR RAO

THE HON'BLE SRI JUSTICE LAXMI NARAYANA ALISHETTY

THE HON'BLE SRI JUSTICE J.ANIL KUMAR

THE HON'BLE SMT. JUSTICE K.SUJANA

THE HON'BLE SMT. JUSTICE RENUKA YARA

THE HON'BLE SRI JUSTICE NARSING RAO NANDIKONDA

THE HON'BLE JUSTICE B.R.MADHUSUDHAN RAO

THE HON'BLE SRI JUSTICE G.M. MOHIUDDIN

THE HON'BLE SRI JUSTICE VAKITI RAMAKRISHNA REDDY

THE HON'BLE SRI JUSTICE SUDDALA CHALAPATHI RAO

AND

THE HON'BLE SRI JUSTICE GADI PRAVEEN KUMAR

SITTING IN THE FIRST COURT HALL
TO BID FAREWELL

TO

THE HON'BLE SRI JUSTICE T.VINOD KUMAR,
HIGH COURT FOR THE STATE OF TELANGANA,
ON HIS LORDSHIP'S RETIREMENT

ADDRESS BY

THE ADVOCATE GENERAL, TELANGANA STATE
ON BEHALF OF THE LEGAL FRATERNITY

HIGH COURT FOR THE STATE OF TELANGANA :: HYDERABAD

NOTICE

1. **On 16/11/2026,** Hon'ble Justice **Moushumi Bhattacharya** will not be holding Court. Fresh cases will be listed and urgent mentions pertaining to the provision of Hon'ble **Division Bench-II** may be made before Hon'ble **Division Bench-IV**.
2. Hon'ble Sri Justice **C.V.Bhaskar Reddy** will hold Court through Virtual Mode.
3. **On 16/11/2026,** Hon'ble Smt. Justice **Renuka Yara** will sit single at 10:30 A.M.

//BY ORDER//

Sd/-

Date: 13/11/2026 REGISTRAR (JUDICIAL-I)

HIGH COURT FOR THE STATE OF TELANGANA :: HYDERABAD

NOTICE

It is hereby informed that in view of the retirement of Hon'ble Sri Justice T.Vinod Kumar, Judge, High Court for the State of Telangana, Hyderabad, there will be a Full Court Farewell to His Lordship in the First Court Hall, on Monday the 16th day of November, 2026 at 03:00 P.M.

//BY ORDER//

Date: 12-11-2026

REGISTRAR GENERAL

HIGH COURT FOR THE STATE OF TELANGANA :: HYDERABAD

NOTICE

As directed, it is to inform that the Full Bench comprising of the Hon'ble **the Acting Chief Justice P.Sam Koshy,** Hon'ble Sri Justice **N.Tukaramji** and Hon'ble Sri Justice **N.V.Shravan Kumar** will hold Court on 20/11/2026, at 10:30 A.M. to hear the following cases:

1. R.C.No.01 of 2008
2. Review IA No.2 of 2025 in W.P.No.32164 of 2024 and
3. W.P.No.35414 of 2026

//BY ORDER//

Sd/-

Date: 13/11/2026 REGISTRAR (JUDICIAL-I)

HIGH COURT FOR THE STATE OF TELANGANA: HYDERABAD.

NOTICE

All the learned Advocates are hereby informed that shortly, the High Court's official website will be migrated from the present NIC Data Centre, Hyderabad to Software Technology Parks of India, Bengaluru due to technical reasons and for testing the functionality of the website from the new location on pilot basis for a period of one month, a new website is created at **"tg.tshc.gov.in"** and will be operational from the evening of 14-7-2026. Subject to the functionality of the website from the new Data Centre, the website will be continued from the new location after one month. The regular website of the High Court "tshc.gov.in" will also function parallelly subject to the functionality of the tg.tshc.gov.in. Therefore, all the learned advocates are requested to access **tg.tshc.gov.in** instead of the old website and send their valued feedback on tg.tshc@gmail.com.

15/7/26

REGISTRAR (IT-cum-CPC)

HIGH COURT FOR THE STATE OF TELANGANA AT HYDERABAD

Subject: In supercession of the earlier orders, allocation of the Districts to the Hon'ble Judges shall be as under with effect from **16.10.2026**:

Sl. No.	Name of the Hon'ble Judge Hon'ble Sri/Smt.	Name of the District (s)
1.	Justice Moushumi Bhattacharya	Hyderabad
2.	Justice T. Vinod Kumar	Rangareddy
3.	Justice K. Lakshman	Medchal-Malkajgiri
4.	Justice B. Vijaysen Reddy	Hanumakonda & Warangal
5.	Justice N. Tukaramji	Nalgonda
6.	Justice Tangirala Madhavi Devi	Karimnagar
7.	Justice Surepalli Nanda	Khammam
8.	Justice Juvvadi Sridevi	Sangareddy
9.	Justice N.V. Shravan Kumar	Yadadri Bhongir & Jangaon
10.	Justice C.V. Bhaskar Reddy	--
11.	Justice E.V. Venugopal	Suryapet
12.	Justice Nagesh Bheemapaka	Mancherial & Asifabad
13.	Justice Pulla Karthik	Mahabubnagar & Gadwal
14.	Justice K. Sarath	Siddipet
15.	Justice J. Sreenivas Rao	Mahabubabad & Bhupalapally
16.	Justice Namavarapu Rajeshwar Rao	Nizamabad
17.	Justice Laxmi Narayana Alishetty	Peddapally & Mulugu
18.	Justice Anil Kumar Jukanti	Wanaparthy & Narayanpet
19.	Justice K. Sujana	Kothagudem
20.	Justice Renuka Yara	Vikarabad
21.	Justice N. Narsing Rao	Jagtial
22.	Justice B.R. Madhusudhan Rao	Adilabad & Nirmal
23.	Justice G.M. Mohiuddin	Nagarkurnool
24.	Justice V. Ramakrishna Reddy	Rajanna Siricilla
25.	Justice S. Chalapathi Rao	Kamareddy
26.	Justice Gadi Praveen Kumar	Medak

Date: 15-10-2026

REGISTRAR GENERAL